

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated the 6<sup>th</sup> October, 2021

No. HCM/1/96/BENCH/ It is hereby informed to all the learned members of the Bar and litigants that Hon'ble Mr Justice M.V. Muralidaran will not be available for holding court on 11<sup>th</sup>Oct., 2021.

The cases which is listed on 11<sup>th</sup>Oct., 2021 will be rescheduled on 26<sup>th</sup>, Oct., 2021.

*By order etc.,*

*Sd/-*

**I/c REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR  
Imphal, the 6<sup>th</sup> October, 2021**

No.HCM/1/96/BENCH/

Copy to:

- 96496-117
1. The Advocate General, Govt. of Manipur.
  2. The Registrar, Admin & Vigilance, High Court of Manipur.
  3. The Govt. Advocate, Govt. of Manipur.
  4. The President, High Court Bar Association, Manipur. } *For kind information and circulation to the learned members*
  5. The President, AMBA, Manipur.
  6. All the Jt. Registrars, High Court of Manipur.
  7. All the Deputy Registrars, High Court of Manipur.
  8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
  9. All the Assistant Registrars, High Court of Manipur.
  10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
  11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
  12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
  13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
  14. The P.S to Registrar General, High Court of Manipur.
  15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
  16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
  17. The Court Masters, High Court of Manipur.
  18. Guard File/Order Book.
  19. Notice Board.
  20. Concerned File.

*06/10/2021*  
**I/c REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**